

this switch of trade in favour of State Trading Corporation :

(c) whether the Federation of Indian Chambers of Commerce and Industry has adversely reacted to this change in policy ; and

(d) if so, the reaction of Government thereto ?

**THE MINISTER OF FOREIGN TRADE (SHRI B R. BHAGAT) :** (a) It is the policy of the Government to extend progressively the scope of activities of the State Trading agencies in the import and export trade.

(b) Bulk buying and bulk shipments are expected to result in saving of foreign exchange.

(c) The President of the Federation of Indian Chambers of Commerce and Industry while speaking at the meeting of the Advisory Committee on Trade held in September, 1969, had pleaded for caution in the matter of extending the role of State trading agencies in the import-export trade.

(d) State Trading agencies have been importing, with increasing efficiency, a number of important raw materials and have been able to supply them at prices which are fair and equitable. It is proposed to accelerate the process of canalising the import of industrial raw materials through these agencies.

### जम्बो जेट विमानों के निर्माण का प्रस्ताव

\*518. श्री धोंकार लाल बेरवा : क्या प्रतिरक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार जम्बो जेट विमानों, जिन में 300 से 400 तक यात्री यात्रा कर सकते हैं, के निर्माण की योजना बना रही है ; और

(ख) यदि हाँ, तो कब तक तथा इस परियोजना में कितनी पूंजी लगाये जाने की संभावना है ?

प्रतिरक्षा मन्त्रालय में राज्य-मन्त्री (श्री ल० ना० मिश्र) : (क) जी नहीं ।

(ख) प्रश्न नहीं उठता ।

### Russian Assistance in India's Nuclear Power Programme

\*519. SHRI N. K. SOMANI :  
SHRI PILOO MODY :

Will the PRIME MINISTER be pleased to state :

(a) whether U. S. S. R. has recently expressed interest in India's nuclear power programme ;

(b) if so, whether the U. S. S. R. Government has offered assistance for this purpose under the five-year trade agreement currently under negotiations ; and

(c) if so, the details thereof ?

**THE PRIME MINISTER, MINISTER OF FINANCE, MINISTER OF ATOMIC ENERGY AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI) :** (a) and (b). There has been no recent Soviet proposal regarding the generation of nuclear power.

(c) Does not arise.

### Trade Agreement between India and Japan on Export of Tea

\*520. SHRIMATI ILA PALCHOU-DHURI : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether it is a fact that as green tea grown in India by Japanese technique has proved to be better in quality than similar tea grown in Japan ;

(b) whether it is also a fact that a Japanese tea merchant who had advised Indian tea-growers on the basis of Japanese technique and according to their specifications, has arranged to purchase about 300 tons of green tea in 1970 and about 10,000 tons in the next three years after that ; and

(c) if so, the terms and conditions on which the deal has been finalised ?

**THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI RAM SEWAK) :** (a) Efforts to produce green tea of the type wanted by the Japanese have been made only recently. No such conclusion is possible unless larger quantities of the required type are produced.

(b) On the basis of press reports, some Japanese tea buyers have evinced interest in importing Indian green tea and certain

growers are arranging to produce green tea conforming to Japanese specifications.

(c) Does not arise.

**Implementation of Security Council Resolution for Peace in W. Asia**

\*521. SHRI B. K. DASCHOWDHURY :  
SHRI ESWARA REDDY :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether India asked the Security Council in September, 1969 to take prompt measures to ensure peace in West Asia and get the Council resolution of the 22nd November, 1967 implemented in all its aspects ; and

(b) if, so, the details thereof and the response of the Security Council to this effect ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH) :

(a) Yes, Sir.

(b) The speech of the Permanent Representative of India to the United Nations, before the Security Council on September 10, 1969 is placed on the Table of the House. [*Placed in Library. See No. LT-2320/69*] Israel continues to resist the implementation of the Security Council Resolution No. 242 of November 22, 1967.

**Trade Agreement between India and Iran**

\*522. SHRI PREM CHAND VERMA :  
Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether it is a fact that when the Shah of Iran visited India in January 1969, broad agreement on economic collaboration was reached between the two countries ;

(b) whether it is also a fact that soon after negotiations were started with a view to entering into a trade agreement ;

(c) whether the negotiations continued for several months ;

(d) if so, the reasons for which a trade agreement has not been reached so far and the reasons for this delay in reaching a decision ; and

(e) whether a trade agreement is likely to be concluded, and if so, when ?

THE DEPUTY MINISTER IN THE

MINISTRY OF FOREIGN TRADE (SHRI RAM SEWAK) : (a) to (e). There is a Trade Agreement between India and Iran since 1964, which is currently valid upto March, 1970.

Following the visit of His Imperial Majesty the Shahanshah of Iran to India, and Indo-Iran Joint Commission for Economic, Trade and Technical Cooperation was established. The principal objectives of the commission include joint studies of resources, endowments and requirements to reinforce economic growth, trade expansion, contacts between the financial, industrial and commercial institutions, exchange of specialists, provision of training facilities and joint ventures in industry. The Commission will take steps to ensure coordinated implementation of recommendations and decisions made from time to time. It is thus a continuing body.

In the field of commercial cooperation while India will be facilitating the purchase of ammonia, sulphure and phosphoric acid from Iran, Iran will likewise be facilitating the purchase from India of steel products, capital equipment certain chemicals, intermediates, railway and other equipment, spares, etc,

The Commission will be exploring other possibilities for the expansion of trade exchanges between the two countries. To facilitate the envisaged expansion, direct contacts have been established between the Federation of Iranian Chambers of Commerce and the Federation of Indian Chambers of Commerce and Industries. The possibilities of cooperation between Iranian and Indian banking systems to provide efficient support for closer economic cooperation are also proposed to be explored by the Central Bank of Iran and the Reserve Bank of India.

**Nuclear Disarmament Conference**

\*523. SHRI SITARAM KESRI : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is fact that the Nuclear Disarmament Conference was held in Geneva in October, 1969 ;

(b) whether India was represented at the Conference ;

(c) if so, details of the discussions held